

reply given to Unstarred Question No. 1235 on the 18th March, 1958 and state:

(a) how many more displaced families from East Pakistan have since been settled in 'Ghatti' colony of Kotah district; and

(b) how much amount has been sanctioned for this purpose?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) 165 families. The total number of displaced families in the Ghatti colony at present is 213.

(b) A sum of Rs. 35.21 lakh has been sanctioned for the implementation of rehabilitation schemes at villages Gordhanpur, Parania, and Ghatti.

#### Smuggling on Rajasthan-Pakistan Border

**1342. Shri Karni Singhji:** Will the Prime Minister be pleased to state the number of smuggling and cattle lifting cases detected year-wise during the past three years ending June 1958 on the Rajasthan-Pakistan Border?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** Information about cattle lifted by Pakistanis on the Rajasthan border is as follows:

From 1.7.55 to 30.6.56 .....	434
From 1.7.56 to 30.6.57 .....	667
From 1.7.57 to 30.6.58 .....	1087

The available information regarding smuggling cases is given below:

1956 .....	541
1957 .....	304
1958 (upto October, 1958) ..	316

12 hrs.

#### PAPERS LAID ON THE TABLE

##### ANNUAL REPORT OF HINDUSTAN ANTI-BIOTICS (PRIVATE) LTD.

**The Minister of Industry (Shri Manubhai Shah):** I beg to lay on the Table, under sub-section (1) of Section 638 of the Companies Act, 1956, a copy of the Annual Report of the Hindustan Antibiotics (Private) Limited for the year 1957-58 along with the Audited Accounts. [Placed in Library. See No. LT-1112/58].

#### TRADE AGREEMENT

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):** I beg to lay on the Table a copy of each of the following papers:—

(1) Trade Agreement between the Government of India and the Government of the Union of Soviet Socialist Republics dated the 16th November, 1958. [Placed in Library. See No. LT-1113/58].

(2) The Protocol to the Trade Agreement between the Government of Polish People's Republic and the Government of India dated the 3rd April, 1956, signed at Warsaw on the 15th November, 1958. [Placed in Library. See No. LT-1114/58].

(3) Supplementary Trade Agreement between the Government of India and the Government of the German Democratic Republic signed at Berlin on the 3rd November, 1958. [Placed in Library. See No. LT-1115/58].